

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 08
(IB)-1126(PB)/2019

IN THE MATTER OF:

M/s. P-Net Solutions Ltd.

.... Applicant/petitioner

v.

Bigmoon Buildcon Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 20.09.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

For the Respondent

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Mr. Abhay Kaushik, Adv.

ORDER

List along with CP. No. (IB)-572(PB)/2019 on 23.09.2019.

sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

sd/-

(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)

20.09.2019
Ritu Sharma